

Notifications and Orders

(77) Area under Chandigarh Information Service Parks Rules notified - No. 3 I/290-UTFf(4)-2002/9315.- In exercise of the powers conferred by sub-section (2) of Section 1 of the Capital of Punjab (Development and Regulation) Act, 1952, as adapted by the Punjab (Reorganisation) (Chandigarh) (Adaptation of Laws on State and Concurrent Subjects) Order, 1968 and all other powers enabling him in this behalf, the Administrator, Union Territory, Chandigarh is pleased to notify the area as shown in layout plan bearing job No. M-16 and Drawing No. 264 dated 12th September, 2002 (annexed) as Chandigarh Technology Park under the Allotment of Campus Sites in Chandigarh Information Services Park Rules, 2002, to which the provisions of the said Act of 1952 shall extend. [See *Chandigarh Admn. Gaz. (Extra) dated 20.11.2002 at page 2625*]